

CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH

OA No.851/04

Jabalpur, this the 13th day of October, 2004.

CORAM

Hon'ble Mr.Madan Mohan, Judicial Member

1. Harkesh Choudhary
S/o Late Shri Khublal Choudhary
C/o Shri Santosh Soni
H.No.3687, Ganga Nagar Colony
Garha, Jabalpur.
2. Smt. Geeta Bai Choudhary
W/o Late Shri Khublal Choudhary
Address: as above.

Applicants.

(By advocate Shri Anil Singh)

Versus

1. Union of India through
its Secretary
Ministry of Defence
New Delhi.
2. The Chairman
GCF Board
Saheed Khudi Ram Bose Marg
Kolkata.
3. General Manager
GCF Factory
Jabalpur.

Respondents.

(By advocate None)

ORDER (oral)

By Madan Mohan, Judicial Member

By filing this OA, the applicants seek a direction to the respondents to consider the case of the petitioner for appointment on compassionate grounds.

2. The brief facts of the case are that applicant No.1 is son of Late Khublal Choudhary who was working at GCF Factory at Jabalpur as a UDC and he died on 7.6.86 leaving behind four children (2 unmarried daughters and one son (Applicant No.1 and (one nephew) and also old mother. One son died in 1996. The applicant was not eligible for govt. service at that time. Hence he applied for appointment on compassionate.



Annexure A1 is the death certificate of the applicant's father, in which the date of death is mentioned as 7.6.89 while it is said to be wrongly typed as 1986 in the OA.

2. Learned counsel of the applicant states that the applicant would be satisfied if a direction is given to the respondents to consider a fresh application to be submitted by the applicant for compassionate appointment.

3. In view of the above submission by the learned counsel of the applicant, this OA is disposed of directing the applicant to submit a fresh application to the respondents mentioning full particulars along with relevant documents regarding his education qualification etc., within a period of 15 days from today and if he complies with this, then the respondents are directed to consider his application within 3 months from the date of receipt of the said representation. No costs.


(Madan Mohan)
Judicial Member

aa.

पूछांकन सं ओ/व्या....., जगलपुर, दि.....
परिविविध वाले विवाह:-
(1) रामेश, राम व्याधान वार एवं मिशेन, जगलपुर
(2) लक्ष्मा व्याधी वार/व्या....., वो काउंसल
(3) भरती व्याधी व्या....., वो काउंसल
(4) व्याधान, व्याधी, जगलपुर व्याधी
सुनला एवं आवश्यक कार्यवाही हेतु 15/7/10
अप संजिग्दार


Tuker Singh
17.10.04